

Unauthorised Cultivation of Tobacco in Punjab

1979. **Shri Ram Garib:** Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 231 on the 3rd August, 1960 and state:

(a) whether the cases referred to in the answer have been detected and, if so, what penalties have been imposed on each offender and what were the estimates of crops in each case;

(b) whether any duty was charged from the offenders, and, if so, at what rate from each offender; and

(c) whether any of these offenders had been brought to book before 1960 i.e. during 1959 for the same offences and, if so, what are their particulars?

The Minister of Finance (Shri Morarji Desai): (a) The cases referred to in the answer to Unstarred Question No. 231 on the 3rd August, 1960 had been detected by the Central Excise staff. The following were the estimates of tobacco yield and penalties imposed in each case:—

S. No.	District	Estimated yield in each case.	Penalty imposed in each case.
1	2	3	4
		(in lbs.)	(in rupees)
	Gurdaspur		
1.		184	5
2.		80	5
3.		112	5
4.		2400	20
5.		1000	15
6.		180	5
	Kangra		
7.		80	20

(b) The Central Excise duty was charged from all the offenders at the rate of 47 naye paise (basic) and 3 naye paise (additional) per lb. of tobacco.

(c) No, Sir. The latter part does not arise.

Copper Deposits near Manmad

1980. { **Shri Pangarkar:**
Shri G. K. Jedhe:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that copper deposits have been found near Ran-khede village 25 miles away from Manmad in Nasik district of Maharashtra; and

(b) if so, the details thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) The Government of India is not aware of any such find.

(b) Does not arise.

Firing by Naga Hostiles on Running Train

1982. **Shrimati Maftda Ahmed:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that two soldiers were injured in a running train on 10th February, 1961 by firing of Naga Hostiles; and

(b) if so, the facts thereof?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). On 14th February, 1961, two Other Ranks were wounded as a result of firing by hostiles on a special train carrying Army personnel.

No such incident took place on 10th February, 1961.

Dearness Allowance to Life Insurance Corporation Employees

1983. { **Shri P. C. Borooah:**
Shri S. M. Banerjee:

Will the Minister of Finance be pleased to state:

(a) whether the Life Insurance Corporation has decided to give more dearness allowance to its employees;